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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 17.07.2018.

PRESENT: 1.Hon'ble member (J) **Shri Rajeswara Rao vittanala,**
2.Hon'ble member (T) **Dr. Ashok Kumar Mishra**

CP/CA No	Purpose	Section	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(CAA)No.28/BB /2018	For hearing	Sec 230-232	M/s Shriprop Housing Pvt Ltd	Uday Shankar Associates		

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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PETITIONER/s :

1) Uday Shankar Associates
(9482848179)

Petitioner

Sub

RESPONDENT/s :

ORDER

Uday Shanker Associates, learned Counsel for the Petitioner is present. Post the case on 28.08.2018

Ashok
Member(T)

ema Murray – Steno

Uday
Member(J)